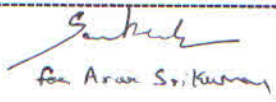



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/15	TP 71/16	Hearing	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastructure Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARUN SRI KUMAR (09886720984)	Petitioner.	 for Arun Sri Kumar
2	BHARATH K (9448052498)	Respondents	

Counsel for petitioner is present. M/s. Lex & Nexus have filed vakalat for R-2 and R-3. Counsel for R-2 and R-3 requested time to file vakalat for R-1. Notices issued to R-4 to R-6 is returned with endorsement "left, no instructions and unknown". Counsel for petitioner is therefore, directed to collect the correct addresses of R-4 to R-6. In the meanwhile, respondents to file their objections.

List it on 28.07.2017.

  
MEMBER (J)

  
MEMBER (T)